

ROSTER OF DIVISION AND SINGLE BENCHES  
SITTING DURING THE SUMMER VACATION OF 2011

THREE WEEKS WORKING PERIOD  
FROM 6.6.2011 to 10.6.2011, 20.6.2011 to 24.6.2011 and  
27.6.2011 to 1.7.2011

ROSTER OF 1<sup>ST</sup> WEEK FROM 6.6.2011 TO 8.6.2011

D.B. (Civil & Criminal)	Hon'ble Kanwaljit Singh Ahluwalia, J Hon'ble Augustine George Masih, J
S.B. (Civil)	Hon'ble Jaswant Singh, J
S.B. (Criminal)	Hon'ble Alok Singh, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly. Hon'ble Kanwaljit Singh Ahluwalia, J will take up urgent/motion cases (Civil) and Hon'ble Augustine George Masih, J will take up urgent/motion cases (Civil & Criminal).

ROSTER OF 1<sup>ST</sup> WEEK FOR 9.6.2011 AND 10.6.2011

D.B. (Civil & Criminal)	Hon'ble Kanwaljit Singh Ahluwalia, J Hon'ble Augustine George Masih, J
S.B. (Civil)	Hon'ble Jaswant Singh, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly. Hon'ble Kanwaljit Singh Ahluwalia, J will take up urgent/motion cases (Civil) and Hon'ble Augustine George Masih, J will take up urgent/motion cases (Criminal).

ROSTER OF 2<sup>ND</sup> WEEK FOR 20.6.2011

D.B. (Civil & Criminal)	Hon'ble Rajesh Bindal, J Hon'ble Ritu Bahri, J
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(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up urgent/motion cases (Civil & Criminal) listed before their Lordships.

ROSTER OF 2<sup>ND</sup> WEEK FROM 21.6.2011 TO 24.6.2011

D.B. (Civil & Criminal)	Hon'ble Hemant Gupta, J Hon'ble Ritu Bahri, J
S.B. (Civil & Criminal)	Hon'ble Rajesh Bindal, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up urgent/motion cases (Civil & Criminal) listed before their Lordships.

ROSTER OF 3<sup>RD</sup> WEEK FOR 27.6.2011

D.B. (Civil & Criminal)	Hon'ble Hemant Gupta, J Hon'ble K.Kannan, J
S.B. (Civil & Criminal)	Hon'ble K.C.Puri, J
S.B. (Civil & Criminal)	Hon'ble Rajan Gupta, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up urgent/motion cases (Civil & Criminal) listed before their Lordships.

ROSTER OF 3<sup>RD</sup> WEEK FROM 28.6.2011 to 30.6.2011

D.B. (Civil & Criminal)	Hon'ble Hemant Gupta, J Hon'ble K.Kannan, J
S.B. (Civil & Criminal)	Hon'ble K.C.Puri, J
S.B. (Civil & Criminal)	Hon'ble Rajan Gupta, J
S.B. (Civil & Criminal)	Hon'ble Alok Singh, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up urgent/motion cases (Civil & Criminal) listed before their Lordships.

ROSTER OF 3<sup>RD</sup> WEEK FOR 1.7.2011

D.B. (Civil & Criminal)	Hon'ble Hemant Gupta, J Hon'ble K.Kannan, J
S.B. (Civil & Criminal)	Hon'ble Rajan Gupta, J
S.B. (Civil & Criminal)	Hon'ble Alok Singh, J

(Note)

1. After D.B. cases, Hon'ble Judges sitting in Division Bench will sit singly and take up urgent/motion cases (Civil & Criminal) listed before their Lordships.

NO WORK PERIOD

FROM 11.6.2011 to 19.6.2011

Hon'ble Ajay Kumar Mittal, J  
Hon'ble T.P.S.Mann, J

Hon'ble the Acting Chief Justice has been pleased to order that there will be no sitting from 11.6.2011 to 19.6.2011 and during "No Work Period" Habeas Corpus Petitions will be entertained through Registry. Anticipatory bail matters and such other urgent matters, as may be permitted by senior most Hon'ble Vacation Judge, nominated for that period, available at station, will entertain through Registry and in the absence of senior most Hon'ble Vacation Judge, the next senior most Hon'ble Vacation Judge will entertain the same through Registry.

Habeas Corpus Petitions filed on the following Saturdays, Sundays be placed before the following Hon'ble Judges:-

4.6.2011 and 5.6.2011	Hon'ble Alok Singh, J
11.6.2011 and 12.6.2011	Hon'ble T.P.S.Mann, J
18.6.2011 and 19.6.2011	Hon'ble T.P.S.Mann, J
25.6.2011 and 26.6.2011	Hon'ble Ritu Bahri, J
2.7.2011 and 3.7.2011	Hon'ble Alok Singh, J

It has further been ordered that in case above said Hon'ble Judges are not available, then the same will be entertained by any Hon'ble Vacation Judge, available at station.

During the working period of Summer Vacation, 2011, cases filed upto 12'O Clock will be listed before the appropriate Hon'ble Division/Single Benches on the next date and the cases filed after 12'O Clock will be listed after a gap of one day. Mentioning of urgent cases will be made before the senior most Hon'ble Vacation Judge. Hon'ble Vacation Judges will also attend election work, if any, fixed during the vacation period.

By order of Hon'ble the Acting Chief Justice.

Sd/-  
Registrar Judicial  
31.5.2011